

**GOVERNMENT OF INDIA  
MINORITY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4435  
ANSWERED ON:20.02.2014  
SETTING UP OF MINORITY COMMISSIONS  
Semmalai Shri S.

**Will the Minister of MINORITY AFFAIRS be pleased to state:**

- (a) Whether several States/Union Territories are yet to set up the minority commissions in the country;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the steps being taken by the Union Government to set up these commissions in the remaining States/UTs?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING)

(a) & (b) The National Commission for Minorities has informed that the following States / UTs are yet to set up the State Minorities Commission: Andaman & Nicobar Islands, Arunachal Pradesh, Goa, Gujarat, Haryana, Himachal Pradesh, Meghalaya, Mizoram, Nagaland, Orissa, Sikkim & UTs of Chandigarh, Daman & Diu, Dadra & Nagar Haveli, Lakshadweep & Puducherry. As regards the State of Tripura, it is stated that the State has passed a Bill in this regard which awaits assent of the President. Further, the NCM Act does not extend to the State of Jammu and Kashmir.

(c) The matter is being pursued with the State Governments for constitution of Minorities Commission in the States where they do not exist.